SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO.233 OF 2011

M/S DAYA BUILDERS & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln(s) for ex-Parte stay and office report)

WITH W.P(C) NO.254 of 2011 (With appln. (s) for stay and office report)

Date: 12/05/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR HON'BLE MR. JUSTICE CYRIAC JOSEPH

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For Petitioner(s) Mr. Vijay Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following ORDER

Issue notice and tag with Civil Appeal No.5680 of 2009.

In the meantime, the respondent-Abhudaya Co-operative Bank Ltd., shall remain restrained from proceeding further the Securitization and under the provisions of Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

> (Chetan Kumar) Court Master

(Juginder Kaur) Court Master